

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2014

Dated : 06th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Sagar Power (Neerukatte) Pvt. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : -
Counsel for the Respondent(s) : Mr. Anand K. Ganesan and Ms.Neha
Garg for R.2

ORDER

We have partly heard Mr. Anantha Narayan M.G., learned counsel for the appellant. The only issue involved in this appeal is the denial of open access to the appellant/petitioner on the ground of existence of some PPA with MESCOM.

Post this appeal for arguments on **07th July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt